

The

Kolkata **Gazette**
सत्यमेव जयते
Extraordinary
Published by Authority

MAGHA 11]

THURSDAY, JANUARY 31, 2019

[SAKA 1940

PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 111-L.—31st January, 2019.—The Governor having been pleased to order, under rule 66 of the Rules

of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons which accompanies it, in the *Kolkata Gazette*, the Bill and the Statement of Objects and Reasons are accordingly hereby published for general information:—

Bill No. 1 of 2019

**THE GREENFIELD UNIVERSITY (AMENDMENT)
BILL, 2019.**

A

BILL

to amend the Greenfield University Act, 2018.

WHEREAS it is expedient to amend the Greenfield University Act, 2018 for the purposes and in the manner hereinafter appearing;

West Ben. Act
XVI of 2018.

It is hereby enacted in the Seventieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and
commencement.

1. (1) This Act may be called the Greenfield University (Amendment) Act, 2019.
(2) It shall come into force at once.

*The Greenfield University (Amendment)
Bill, 2019.*

(Clauses 2-9.)

Amendment of
the long title of
West Ben. Act
XVI of 2018.

2. In the long title of the Greenfield University Act, 2018 (hereinafter referred to as the principal Act), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
the Preamble.

3. In the Preamble of the principal Act, for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
section 1.

4. In sub-section (1) of section 1 of the principal Act, for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
section 2.

5. In clause (26) of section 2 of the principal Act, for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
section 3.

6. In section 3 of the principal Act,—

- (a) in sub-section (1), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted;
- (b) in sub-section (2), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted;
- (c) in sub-section (3), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
section 36.

7. In section 36 of the principal Act,—

- (a) in sub-section (1), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted;
- (b) in sub-section (2), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
section 63.

8. In section 63 of the principal Act, in clause (a) of sub-section (8), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

Amendment of
section 64.

9. In section 64 of the principal Act,—

- (a) in the marginal note, for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted;
- (b) in sub-section (1), for the words "Greenfield University", the words "Darjeeling Hills University" shall be substituted.

*The Greenfield University (Amendment)
Bill, 2019.*

STATEMENT OF OBJECTS AND REASONS.

It has been proposed that the name of the Greenfield University be changed to the Darjeeling Hills University. The Greenfield University was constituted by enactment of the Greenfield University Act, 2018 in the District of Darjeeling. The Department has received persistent demand from the local people that the name of the University be changed to Darjeeling Hills University.

2. Considering the feasibility of the demand of the local people, the State Government has decided to rename the Greenfield University to the Darjeeling Hills University.

3. In view of the above, it is required that the provisions of the Greenfield University Act, 2018 be amended so that the abovementioned objectives can be achieved.

4. Accordingly, this Bill by the name of the Greenfield University (Amendment) Bill, 2019 is prepared in view of amending the name of the University.

5. There is no financial implication involved in giving effect to the provisions of the Bill.

KOLKATA,
The 31st January, 2019.

PARTHA CHATTERJEE,
Member-in-charge.

By order of the Governor,

SAUMYABRATA SARKER,
*Secy. to the Govt. of West Bengal,
Law Department.*